পঞ্জীভক্ত নম্বৰ—ক-১২

Act II Registered No.A-12





ৰাজপত্ৰ

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত-কৰ্ত্ত্বৰ দাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং ২১ শ্বিলং, গুজাবি, ৩০ মার্চ , ১৯৭০ চন, ৯ চ'ত, ১৮৯৫ শক No.21 Shillong, Friday, March 30, 1973, 9th Chaitra, 1895 (S. E.)

GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR

LAW DEPARTMENT

NOTIFICATION.

The 30th March 1973

No.LJL.128/73/3.—The following Acts of the Assam Legislative Assembly which received the assent of the Governor are hereby published for general information.

ASSAM ACT II OF 1973

(Received the assent of the Governor on the 29th March 1973)
THE ASSAM APPROPRIATION (No.I) ACT, 1973

[Published in the Assam Gazette, Extraordinary, dated the 30th March, 1973]

An Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1973

Short title. It is hereby enacted in the Twenty-fourth Year of the Republic of India as follows:—

1. This Act may be called the Assam Appropriation (No.I) Act, 1973.

2. From and out of the Consolidated Fund of the of Rs. 20,59,22,518 State of Assam there may be paid and applied sums from and out not exceeding those specified in column (3) of the from and out not exceeding those specified in column (3) of the of the Conso-Schedule amounting in the aggregate to the sum of lidated Fund Rupees twenty crores fifty-nine lakhs twenty-two thousef the State of Assam for the financial several charges which will come in course of payyear 1972-73, ment during the year ending on the thirty-first day of March, 1973 in respect of the services specified in column (2) of the Schedule.

Appropria · 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the tion. services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1973.

SCHEDULE

1)	(2)	(3)		
	n ,autema, voc., or market	Sums no		
Grant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
. 1	4-Taxes on Income other than Corporation Tax.	M	13,265	13,265
2	9—Land Revenue	9,57,100	C. 22 351 . T.	9,57,100
3	10—State Excise Duties	54,000	lat Livery	54,000
4	11—Taxes on Vehicles	NPPR	5,835	5,835
1973	[12—Sales Tax	m. Pastle	int all and a	[Published
5	13-Other Taxes and Duties	3,08,500		3,08,500
6	14—Stamps	94,000	station to the state of the sta	94,000
8	18-Parliament, State/Union Territory Legislatures-			
	-Do-BState Legislature	74,845	12,000	86,845
9	-Do-CElections	15,36,005	100	15,36,105

অসম ৰাজপত্ৰ, অসাধাৰণ ৩০ মাৰ্চ, ১৯৭৩ ৪২৭ THE ASSAM GAZETTE, EXTRAORDINARY, MARCH 30, 1973 427

SCHEDULE—contd.

(1) (3) (2)

		Sums not exceeding		
Grant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs	Rs.
10	19—General Administration—I.—Heads of States and Ministers.	4,09,550	88,450	4,98,000
11	-Do-IISecretariat and attached offices	18,33,500	20,500	18,54,000
12	19—Do.—III—Commissioners and District Administration.	16,79,528	- actional action of the contract of the contr	16,79,528
13	-Do-IVDirector of Land Records	56,000	000	56,000
14	-Do-VLocal Fund, Audit Establish ment and Accounts Offices.	91,259	e J II - CI -	91,259
15	21—Administration of Justice	10,26,970	4,68,905	14,95,875
16	22—Jails	8,66,635	•••	\$,66,6\$5
17	23 -Police	99,69,304	30,696	1,00,000
18	26 - Miscellaneous Departments - I - National Savings Organisation.	40,000	election de	40,000
21	Do-lVMunicipal Administration	•••	102	102
22	-Do-VICivil Supplies Department	7,36,440	80,100	8,16,540
23	27—Scientific Department	4,86,779		4,86,779
24	28—Education (General)	4,25,37,704	4,	25,37,704
25 2	28—Education—II—(Technical) Education	2,64,700	•••	2,64,700
26	29 -Medical	62,87,116	11,561	62,98,677
27	30 — Public Health — I. — Public Health	45,64,000	5,083	45,69,083
28	-Do-IIPublic Health Engineering	30,00,000	Lam. The	30,00,000
29	50—A.—Family Planning	50,00,000	- Do Obs	50,00,000
30	31—Agriculture	1,77,21,000	740 1,	77,21,740
31	-Do-IIFisheries	5,48,000	14,146	5,60,146
32	32 -Rural Development	2,72,000	***	2,72,000
33	Consultation - Salverson a	15,00,070		5,05,730
00	33—Animal Husbandry	- New	and of many of A	

जनम बाज्यत, जनाधावन, ७० माह, १६०५

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SCHEDULE-contd.

(1)	(2)	(3)		
	The second secon	Sums not exceeding		
Grant No.	Services and purposes (Major Heads)	the the	ged on Consoli- d Fund	Total
.2.	1 18 18	Rs.	Rs.	Rs.
第 34 国	34—Co-operation	14,35,000	ands Salet	14,35,000
e nilita	12.21 Oncos - Seas Morros House Hobs	lla bratistiana (m.)		1- 11
35	35—Industries —I.— Sericulture and Weaving.	13,02,000	711	13,02,000
	throat a			
36	-Do-IICottage Industries	1,55,001	1,280	1,56,281
38	37-ICommunity Development Projects, National Extension Service.	67,20,000	de de la	67,20,000
40	38-Labour and Employment-I Labour.	2,84,000	~ 1	2,84,000
41	-Do-IIFactories	41,000		41,000
43	-Do -IVEmployment and Train	67,300	.,	67,300
C.Y.	# _i }		Lotitorio	
vii.	39—Miscellaneous, Social and Deve- lopmental Organisations—	· (lassen)		
44	—Do—Statistics—I—Directorate of	7,21,444	742	7,22,186
280	M, 64 159, 3 - 1 604, 10, 44 - 1, 1 10, 10, 10	I string Line		
47	-Do-IV-Directorate of Advertising and Visual Publicity.	3,36,000		3,36,000
48	-Do-Other Miscellaneous Organisations-V-Directorate of Housing.	14,94,700	, o	14,94,700
49	-Do-Other Miscellaneous-VI-Directorate of Social Welfare.		-TI-, G	12,88,000
000,			verif end	d-18 18
50	Do-Other Miscellaneous Organisa- tions-VII-Soldiers', Sailors' and Alrmen's Board.	9,150	***	9,150

SCHEDULE _ contd.

(1)	(2)		(3)
	14.25		101

~	Services and purposes	Sams not exceeding		
Grant No.	(Major Heads)	Voted by the Assembly	Charged on the Consoli- dated Fund	Total
	The state of the s	Rs.	Rs.	Rs.
54	39. Other Miscellaneous Organisation— XI—Pooled Transport.	2,50,000		2,50,000
55	—Do—XII—Dairy Development	11,80,000		11,80,000
5 6	44—Irrigation, N. E. D. Works and 100— Capital Outlay on I. N. E. D., etc.	1,000	2,760	3,760
57	44—Irrigation, N. E. D. Works.—D—Expenditure on Brahmaputra Flood Control Schemes and 100—Capital Outlay on I.N.E.D. Works—D—Expenditure on Brahmaputra Flood Control Schemes.	1,00,100	1,15,000	2,15,100
58	50-Public Works, etc. (Excluding Establishment and Tools and Plant).		2,27,846	2,27,846
59	—Do—Establishment, Tools and Plant	34,00,000	17,500	34,17,500
60	53—Ports and Pilotage	7,02,745	400	7,02,745
61	64—Famine Relief	96,11,488		96,11,483
64	70—Forests	70,29,702		70,29,702
65	-Do-Forest-II-Soil Conservation	5,99,000	g Jimina ⇔ n} La	5,99,000

830 430

SCHEDULE-contd.

(1)	(2)		(3)	
		Sums	not exceeding	ng
Grant No	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
66	71—Miscellaneous (I—Expenditure on account of State Prisoners and Detenus, etc.).	1,03,000		1.03,000
67	-Do-II-Donations for charitable purposes, etc.	11,69,431	T tolog — I	11,69,431
68	-Do-III-Grants-in-aid, Contributions, etc.	3,51,659	***	3,51,659
69	-Do-IV-Expenditure on Issue of Free Ration and Rice Concession.	25,00,000	a M. polony	25,00,000
70	-Do-V-Expenditure on Displaced Persons	11,13,000	sdom N. M. nav on dra dary M. and NJLD. North	11,13,000
71	-Do-VI-Advanced Technical Training and Scholar ships,	9,100	·	9,100
73	-De -VIII - Miscellaneous and Unforeseen Charges.	9,20,000	**	9,20,000
74	-Do-IX-Civil Defence	6,25,000	0.0	6,25,000
75	-Do-X-Directorate of State Lotteries	15,000	ated all have a	15,000
96	76-Othes Miscellaneous Compensations and Assignments.	3,75,000	1,12,226	4,87,226
200	96.—Capital Outlay on Industrial and Economic Development—			
81	Do-I -Investment in other Commercial and Industrial Undertakings.	1,44,65,773	. 13, 600	1,44,65,773

SCHEDULE-contd.

(1)

	· Tot. 1911.	Sums not exceeding		
Gran No		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
	well of company and a received to the service	Rs.	Rs.	Rs.
82	96.—II.—Investment in Co-operative Societies.	2,76,500	in Part of	2,76,500
83	Do-IIIOther Miscellaneous Undertakings	16,66,667		16,66,667
84	103.—Capital Outlay on Public Works outside the Revenue Account,	1,44,796	2,72,413	4,17,209
85	107.—A.—Expenditure on State Capital for Assam.	1,00,00,000		1,00,00,000
88	124—Capital Outlay on State Schemes of Government Trading.	5,00,000	967	5,00,967
	Loans and Advances by State Government-			
20	I—Loans to Municipal Corporation and Municipalities.	2,25,000	MT Scl	2,25,000
91	II- Agricultural Loans	28,96,250	NG DA	28,96,250
94	V-I oans to Co-operative Societies	3,10,000	March	3,10,000
95	VI-Industrial Loan	36,40,330		36,40,330
97	VIII-Educational Loans	6,64,500	e a je li.	6,64,500
98	IX-Tea Garden Land Utilisation Loans, etc.	2,00,00,000	•	2,00,00,000
99	X—Housing Loans	28,03,000	To see	28,03,000
102	XIII-Advances to Government Servants, etc.	10,00,000	See Market	10,00,000
Т	OTAL—EXPENDITURE FROM THE CONSOLIDATED FUND.	20,44,14,64	1 15,07,877	20,59,22,518